

(c) if so, the details thereof and the functioning of N.E.C. as well as DONER?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P.R. KYNDIAH): (a) and (b) While DONER is one of the Ministries of Government of India which deals with matters relating to the development of North Eastern Region as provided in the Allocation of Business Rules of Government of India, NEC is a statutory body with the Ministry of DONER.

(c) Being a statutory body, NEC functions in accordance with the North Eastern Council Act, 1971, as amended by NEC (Amendment) Act, 2002. However, Five-Year and Annual Plans of NEC, projects and schemes undertaken by NEC under such plans and allocation of budget and release of funds are approved by the Ministry of DONER and the Planning Commission.

Diversion of funds by CCI

1203. SHRIMATI N.P. DURGA : Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that rupees one crore given by his Ministry to the Cement Corporation of India for voluntary retirement fund has been diverted for making payment to private firms and contractors; and

(b) if so, the action proposed to be taken against those involved in this financial irregularity?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) No, Sir. VRS funds released by the Government have been utilized by CCI for the purpose for which these were released by the Government.

(b) In view of reply as above, the question does not arise.

Profits of BHEL

1204. SHRI B. J. PANDA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that BHEL has registered an impressive growth in its profits during 2003-04;